

NOTICE

As directed, kindly take notice that Hon'ble Mr. Justice Rajeev Ranjan Prasad will take up the following matter for hearing through virtual mode today i.e. 14th September, 2021 at 10.30 A.M.

To Be Mentioned

1. Cr.WJC No.- 868/2021 Himanshu Shekhar & Anr.

Mr. Kumar Saurav
Mr. Abhimanyu Vatsa
Mr. V.V. Shankar
Mr. Rakesh Kumar
Mr. Rajni Kant Singh

Versus

The State of Bihar & Ors.

Mr. Prabhat Kumar Verma
Mr. Prashant Sinha

**Patna High Court,
Dated 14th September, 2021**

By order of the Hon'ble Court

**Sd/-
(A.K.Singh)
Joint Registrar (List)**